where necessary, sugar, standard cloth, vanaspati including edible oils, cheap fuel (soft coke and kerosene) and salt in vulnerable areas like metropolitan and large urban areas, labour concentrations in mining. industrial plantation areas, district headquarters. hill areas and rural areas, in districts which are chronically scarcity affected or deficit. The demand for commodities like pulses in the Eastern and South-Eastern Zones, coarse grains in the hill areas and in Maharashtra and Gujarat; mustard oil in West Bengal; and salt in the Eastern and North-Eastern Zones will have to be met specially It was also recommended that effective measures should be taken to ensure equitable distribution of cement, paper and stationery for students, diesel oil for agricultural purposes, essential drugs, soap, matches, baby food, tyres and tubes, common footwear and soda ash.

Supply of wagons to Railway

1389. SHRI DHAMANKAR: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

- (a) whether any system of long term contracting with the Railways for wagons with suitable provisions for price escalations is being worked out to ensure fuller utilisation of capacity of the wagon-building industry and also for plan production for export in a better manner;
- (b) whether at present there is a heavy back-log of about 30,000 wagons to be supplied to the Railways, if so, the reasons therefor; and
- (c) whether the present pricing formula is likely to undergo any change so as to compensate the manufacturing units for the violent fluctuations in the price of inputs?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) Not yet, Sir.

- (b) Yes, Sir. The reasons principally are operational and financial difficulties, untimely supply of components and non-availability of materials.
- (c) The effort has been to evolve a formula which not only takes into account the real effective price as the base but comprises critical ingredients in escalation during execution.

Import of tyres and tubes for scooters

- 1390. SHRI DHAMANKAR: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state;
- (a) whether Government have examined the question of allowing the import of tyres and tubes for scooters to make good the gap between the demand and supply: and
- (b) if so, whether a final decision in the matter has been taken and if so, facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) and (b). The question regarding the import of tyres and tubes for scooters to meet the gap between the demand and supply is under examination.

Material for publication of Book "Last Days of Netaji"

1391. SHRI SAMAR GUHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the publication of a book "Last Daya of

Netaji" by Shri Khosla, which quoted very extensively materials of the Report on inquiry into disappearance of Netaji Subhas Chandra Bose almost verbatim:

- (b) whether preparation of manuscript of such a book, and its composition and the work of printing, altogether led to the disclosure of material, before the Report was rlaced before the Lok Sabha on 3rd September, 1974;
- (c) whether permission was sought from Government in advance to use the materials of the Report before it was placed in the Lok Sabha if so the facts thereabout: and
- (d) whether Shri Khosla, by publishing the book in a manner as it has been done, violated the terms of his appointment as Chairman of the Commission and if so, the reaction of Government thereto?

MINISTER OF HOME THE AFFAIRS (SHRI K. BRAHMANANDA REDDY) (a) Government have seen the book "Last Days of Netan" written by Shri Justice Khosla.

- (b) and (d) Facts regarding the publication of the Look are being ascertained
 - (c) No, Sir.

Grant of pension to freedom fighters amongst INA civilians and members of I.I.L.

1392. SHRI SAMAR GUHA: WILL the Minuster of HOME AFFAIRS be pleased to state.

(a) the total number of applications received from the civilan INA personnel and the members of Indian Independence League their gallant part in the war of liberation of India conducted under the leadership of Netali Subhas Chandra Bose, seeking freedom fighter's pension;

- (b) the number of pensions so far sanctioned, State wise;
- (c) the steps taken by Government to quickly consider the applications;
- (d) whether Shri Anand Mohan Sahai, a civilian Indian Independence League man who was the Cabinet Secretary and who is the only person of high authority of the former Azad Hind Government now living, will be taken as a member of the Advisory Committee to help the Government to deal with the applications of civilian INA and members of Indian Independence League seeking freedom fighters pension; and
 - (e) if not, the reasons thereabout?

THE DEPUTY MINISTER IN THE **AFFAIRS** MINISTRY OF HOME (SHRI F. H. MOHSIN) (a) So 13,036 applications from the civilian INA personnel and the members of Indian Independence League have been received.

- (b) The information is given in the statement attached
- (c) to (e). A Committee with Shrt Shah Nawaz Khan, as its Chairman, has been set up to scrutinise applications for pension from Ex-INA personnel who are unable to documentary evidence regarding suffering undergone by them. The composition of the Committee 19 59 follows.
 - 1. Shri Shah Nawaz Khan-Chairman.
 - 2. Shri Mohan Singh, M.P., Member.
 - 3. Shri S. M. Ghope. Freedom Fighter, Member.